## 11.01 hrs.

## MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

- (i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 1st September, 1976, passed, in accordance with the provisions of article 368 of the Constitution of India, without any amendment, the Constitution (Forty-third Amendment) Bill, 1976, which was passed by the Lok Sabha at its sitting held on the 30th August, 1976."
- (ii) "In accordance with the provisions of rule 127 of the Rules of procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 1st September, 1976, agreed without any amendment to the Fifth Schedule to the Constitution (Amendment) Bill, 1976, which was passed by the Lok Sabha at its sitting held on the 30th August, 1976."
- (iii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Raiya Sabha, I am directed to inform the Lok Sabha that the Raiya Sabha, at its sitting held on the 1st September, 1976, agreed without any amendment to the Kerala Legislative Assembly (Extension of Duration) Second Amendment Bill, 1976, which was passed by the Lok Sabha at its sitting held on the 31st August, 1976."

MR. SPEAKER: Now, Shri Dinen Bhattacharyya...

## RE. STATEMENT OF BONUS

SHRI S. M. BANERJEE (Kanpur): Sir, about Bonus Bill let me make a submission. This is the last day of the session.

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): I was under the impression that Finance Minister is concerned with it. But now I am told that it is the Labour Minister who is concerned with it. He is now in the Rajya Sabha. I am now going there and I will come back and tell you about it.

SHRI S. M. BANERJEE: Let me make a submission in one minute. Let the Minister know what we want.

SHRI K. RAGHU RAMAIAH: I have got papers from the Secretary-General. I know what you want.

SHRI S. M. BANERJEE: Allow me to make a submission in one minute.

MR. SPEAKER: Let me know what news he brings. Let us wait.

Now, Shri Dinen Bhattacharyya.

## 11.04 hrs.

MOTIONS RE. SEVENTEENTH RE-PORT OF COMMITTEE OF PRIVI-LEGES

SHRI DINEN BHATTACHARYYA (Serampore): Mr. Speaker, I beg to move the following with your permission:—

"That this House do consider the Seventeenth Report of the Committee of Privileges presented to the House on the 27th January, 1976."

There is no controversy on this. So, let this motion be passed without any discussion.

MR. SPEAKER: Is there any comment on this? Let me first put this motion. The question is: